# GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

### LOK SABHA UNSTARRED QUESTION NO. 4417 ANSWERED ON 23.03.2021

### PUCCA HOUSES IN UTTAR PRADESH & MAHARASHTRA

#### 4417. SHRIMATI REKHA VERMA: SHRI VINAYAK RAUT:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of new rural pucca house constructed in Uttar Pradesh and Maharashtra during the last three years;
- (b) whether the Government has any State funding pattern for this purpose; and
- (c) if so, the details thereof and if not, the reasons therefor?

#### ANSWER

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) To achieve the objective of "Housing for All", in rural areas of the country, the erstwhile rural housing scheme Indira Awaas Yojana (IAY) has been restructured into Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) w.e.f. 1<sup>st</sup> April, 2016. The scheme aims to provide pucca house with basic amenities to all houseless households living in kutcha and dilapidated house in rural areas. The details of rural pucca houses constructed in Uttar Pradesh and Maharashtra during the last three years (financial years 2017-18 to 2019-20) are as under:

State	Houses constructed (units in nos).*
Uttar Pradesh	1422665
Maharashtra	513250

\* Includes both IAY and PMAY-G houses Source: AwaasSoft as on 17.03.2021.

(b) & (c) Yes Sir. The fund sharing pattern under PMAY-G between Central and State Government is in the ratio of 60:40 except in case of the UT of Jammu & Kashmir, North-Eastern States and Hilly States, wherein the sharing pattern is 90:10. In respect of UTs (including Ladakh), the PMAY-G is fully funded by the Central Government.

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